

**Central Administrative Tribunal
Principal Bench**

**CP No.308/2016
In
OA No.2834/2014
MA No.2846/2016**

New Delhi, this the 26th day of September, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. V.N. Gaur, Member (A)**

Shri Sushil Kumar,
Aged about 27 years,
S/o Late Mr. Raj Kumar,
Driver Group 'C',
R/o A-69, Staff Quarters,
GTB Hospital,
Dilshad Garden,
Shahdara,
Delhi-92.

(By Advocate : Shri A.K. Behera)

...applicant

Versus

1. Dr. Sunil Kumar,
Medical Superintendent,
Dilshad Garden, Shahdara,
Delhi-110032.
2. Dr. Tarun Seem,
The Secretary Health & Family Welfare,
Govt. of NCT of Delhi,
New Secretariat, IP Estate,
New Delhi-110002.
3. Shri Kewal Kumar Sharma,
Chief Secretary,
New Secretariat, IP Estate,
New Delhi-110002.

...respondents

(By Advocate : Shri Amit Anand with respondent No.2 in person.)

ORDER (ORAL)**Mr. Justice Permod Kohli, Chairman :-**

Respondent No.2, Shri Chandraker Bharti, Secretary, Health and Family Welfare, Govt. of NCT of Delhi, is present pursuant to the directions of this Tribunal dated 16.09.2016 and 21.09.2016. He has also filed an affidavit tendering unconditional apology. The respondents have also complied with the directions issued by this Tribunal vide order dated 15.07.2015 passed in OA No.2834/2014.

2. Keeping in view the fact that the directions have been complied with and taking a lenient view, we are inclined to accept the unconditional apology, as tendered by respondents.
3. In this view of the matter, the present proceedings in the CP are hereby, dropped.
4. All ancillary applications stands disposed of.

(V.N. Gaur)
Member (A)

(Justice Permod Kohli)
Chairman

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